

Filing number- 2746

Filed as WP(L)

Writ Stamp Reporting

DEE BEE PUBLICATION PVT LTD

Vs.

The EMPLOYEE STATE INSURANCE CORPORATION & others

SJ

CFS:

Caveat Clr

Petition Rs. 20/-

Affidavit Rs. 5/- + Rs. 15/-

Vakalatnama Rs.15/- + Rs 15/-

Defects:

1. it may be verified tha twhether Respondent number 1 may be made a party
2. Copy may be serviced to respondent number 2 to 4 organisation
3. Page number 21 not marked at the correponding page.
4. CFS worth Rs 230/- is payable.
5. Party position at lower/labour court may be mentioned.
6. Cause title doent appear on the Ann-3.
7. Name of the Court may be mentioned in para-1 & prayer portion instead of writing Respondent Number 1.

sameer

17.6.2020